

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2410 of 2020

Sanjay Kumar Kundu Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Ashim Kr. Sahani, Advocate
For the Opp. Party : Mr. Ram Prakash Singh, A.P.P.

02/26.06.2020 Call for the case diary from the court concerned and put up this case after receipt of the same.

In the meantime, no coercive steps shall be taken as against the petitioner in connection with Murhu P. S. Case No. 85 of 2019 pending in the court of learned Sub Divisional Judicial Magistrate, Khunti.

(Rongon Mukhopadhyay, J.)

Umesh/-